

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No. 58(ND)/2012

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

SH. R. VARADHARAJAN
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.02.2018

NAME OF THE COMPANY: Panthera Developers Ltd. & Ors .Vs. M/s Sankalp Buildwell Pvt. Ltd. & Ors.

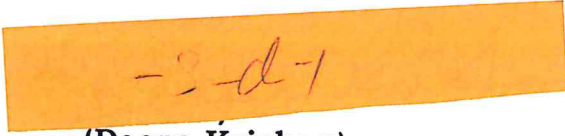
SECTION OF THE COMPANIES ACT: 397/398


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner:	Ms. Aastha Trivedi and Ms. Shelly Khanna, Advocates		
	For the Respondent:	Ms. Smita Jain, Mr. Abhay Singh, Advocates for Respondents No.1-4		

ORDER

It is represented by the Ld. Counsels of both the parties that the matter was fixed for today but the same is not shown in the cause list.

Renotify this case before the Regular Bench on 14.3.2018.


(Deepa Krishan)
Member (T)


(R. Varadharajan)
Member (J)